

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

IA 6-7 in WRIT PETITION (CIVIL) NO(s). 401 OF 2001

MATRIBHASHA VIKAS PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for directions and exemption from filing OT and office report )

Date: 28/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Petitioner-In-Person,Adv.

For Respondent(s)

Mr. Tara Chandra Sharma,Adv.

Ms Neelam Sharma, Adv.

Mr. T.C. Sharma ,Adv

Ms Deepa Rai, Adv.

R-3

Mr. K.V.Mohan ,Adv

Mr. B.V. Balaram Das ,Adv

Mr Rudreshwar Singh, Adv.

Ms Sushma Suri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted to respondent No.1 ,as prayed for, to file counter.

List again on 26.9.2006.

(B.SUDHEENDRA KUMAR)

Registrar

hj